Government of Himachal Pradesh Department of Medical Education

No.HFW-B(A)1-3/2021

Dated:19/05/2023

Notification

In exercise of the powers conferred by Section 22 of the National Commission for Allied and Healthcare Professions Act,2021 the Governor, Himachal Pradesh is pleased to constitute State Allied and Healthcare Council, Himachal Pradesh with the following members:

Sr.	Name and designation	Appointed as	Section
No.			
1.	Director Medical Education, H.P.	Chairperson	22(3)(a)
	Shimla-09.		
2	Joint/Additional Director Medical	Ex-officio Member	22(3)(b)
	Education Department		
3.	Professor and Head, Department of	Member	22(3)(c)
	Microbiology, IGMC, Shimla		
4.	Professor and Head, Department of	Member	22(3)(c)
	Radiology, IGMC, Shimla		

The Governor Himachal Pradesh In exercise of the powers conferred by Section 28(1) of the National Commission for Allied and Healthcare Professions Act,2021 is further pleased to appoint Sh. Vinod Chauhan, Assistant Director (Radiation Safety) IGMC, Shimla as Secretary of the State Allied and Healthcare Council Himachal Pradesh.

The rest of members (Non-official) shall be nominated as per the provision of the National Commission for Allied and Healthcare Professions Act, 2021 to the State Allied and Healthcare Council, Himachal Pradesh in due course of time.

By Order

Secretary (Health) to the Government of Himachal Pradesh. Dated: 19 / 05 /2023

Endst. No. HFW-B(A)1-3/2021 Dated: 19 Copy forwarded for information and necessary action to the:-

- 1. The Secretary, Govt. of India Department of Health and Family Welfare, Ministry of Health and Family Welfare, New Delhi.
- 2. The Director Medical Education, H.P. Shimla-09.
- 3. The Director Health Services, H.P. Shimla-09.
- 4. All the Deputy Commissioners in H.P.
- 5. All the CMOs in the State of H.P.
- 6. All the Principals of H.P. Govt. Medical Colleges in the state.
- 7. All the members of the council.
- 8. Guard file.

Special Secretary (Health) to the Government of Himachal Pradesh